

1	2	3	4	5	6	7
Karnataka	-	N	-	-	-	-
Pondicherry	-	N	-	-	-	-
Rajasthan	3	3	1	25	12	57

N = Negligible Quantity.

Establishment of an Agency for Testing, Certifying and Regulating Indigenous Products

4789. SHRI C. MADHAV REDDI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it has come to the notice of Government that several big public sector companies like ONGC and Oil India Ltd. had been resisting the pursuits of import substitution;

(b) whether Government contemplate establishing a separate agency for promoting, testing, certifying and regulating the indigenous products claimed as substitutes to imported products?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT): (a) ONGC and Oil India Ltd. have been taking various steps for promoting indigenisation of oil field equipment and services as per the policy of the Government and there has been no resistance for import substitution.

(b) At present there is no proposal for establishing a separate agency for testing certifying the oil field equipments claimed as import substitutes.

Re-endorsement of Excess Capacity

4790. SHRI C. MADHAV REDDI: Will the Minister of INDUSTRY be pleased to state:

(a) the number of applications received for capacity re-endorsement during the last six months upto the end of October, 1987;

(b) the number of cases approved or rejected;

(c) whether Government are aware that the production in respect of some units is more than the licensed capacity; and

(d) if so, what action has been taken in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) and (b). During the period May, 1987 to October, 1987, 31 applications were received in Secretariat for Industrial Approvals for Re-endorsement of Capacity. Out of these, 11 proposals were approved and 9 proposals were rejected so far.

(c) ad (d). Production to the extent of 25% over and above the licensed capacity is allowed as per policy being followed. In order to maximise production of the Industrial Undertaking by optimum utilisation of in-

stalled capacities the scheme of the re-endorsement of capacity was introduced in April, 1982 and was further liberalised in January, 1986. The scheme will now remain in operation during the Seventh Plan period.

Public Sector Companies without Chief Executives

4791. SHRI C. MADHAV REDDI: Will the Minister of INDUSTRY be pleased to state:

(a) the number of public sector companies under the Ministry of Industry which are without a chief-executive; and

(b) the reasons for keeping the posts of the chief executives vacant?

THE MINISTER OF INDUSTRY (SHRI J. VENGALA RAO): (a) There are 12 Public Sector Undertakings under the Ministry of Industry which are without Chief Executives. The names of these PSUs are given in statement below.

(b) Steps have been initiated to fill the vacancies. Meanwhile officiating arrangements have been made so that work does not suffer.

STATEMENT

Names of Public Sector Undertakings without Chief Executives

1. Hindustan Paper Corporation Ltd.
2. Bharat Pumps & Compressors Ltd.
3. Scooters India Ltd.
4. Bharat Wagon & Engineering Co. Ltd.
5. Bharat Heavy Electricals Ltd.
6. Nagaland Pulp & Paper Co. Ltd.

7. Engineering Projects (India) Ltd.

8. Bharat Brakes & Valves Ltd.

9. Bharat Process & Mechanical Engineers Ltd.

10. Bengal Immunity Ltd.

11. Smith Street Pharmaceuticals Ltd.

12. Karnataka Antibiotics & Pharmaceuticals Ltd.

Opening of Post Offices in Villages

4792. SHRI BALASAHEB VIKHE PATIL:
SHRI BIMAL KANTI GHOSH:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government propose to open more post offices in the country;

(b) if so, the State-wise locations thereof; and

(c) whether the matter has been taken up with the Ministry of Finance?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV): (a) Yes, Sir.

(b) and (c). Locations of 265 new post offices sanctioned with the approval of Ministry of Finance during the current year (1987-88) up to 30.11.1987 are shown in the Statement. In addition, there are proposals which have not yet been referred to Ministry of Finance but are being examined in the Department of Posts.

Locations of proposed post offices which are considered suitable for reference